GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:4350 ANSWERED ON:20.12.2011 ACQUISITION OF AGRICULTURAL LAND Ponnam Shri Prabhakar

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the National Commission on Farmers had recommended to revisit the Land Acquisition Act, 1894 in view of increasing acquisition of agricultural land in the country;
- (b) if so, the details thereof; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) to (c): National Commission on Farmers (NCF) mentioned that the Land Acquisition Act needs review and revision, with particular reference to the formula for calculating compensation. The issue of review of Land Acquisition Act has been suitably incorporated in National Policy for farmers, 2007.